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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/75/(IB)/2017
NAME OF THE PETITIONER(S) : PUNJAB NATIONAL BANK
NAME OF THE RESPONDENT(S) : EMPEE DISTILLERIES LIMITED
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. C. RUBAN D SILVA

Counsel for Respondent.

C. Ruban D Silva
2/6/17.

ORDER

The matter is called. No representation for the petitioner. At this juncture, counsel for the respondent-corporate debtor present and submitted that the dues have been settled. Registry is directed to issue notice to the petitioner. Put up on **07.07.2017 at 02.30 P.M.**

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)